GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3229 ANSWERED ON:14.12.2011 INTER-STATE FLIGHTS Rana Shri Kadir

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government proposes to start inter-State flights from Meerut (Partapur) airstrip;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government proposes to give sanction for short distance flights from Meerut to Allahabad, Lucknow, Gorakhpur, etc.; and

(d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a)to(d):- The airport at Meerut (Partapur) belongs to the State Govt. of Uttar Pradesh, which can be utilized for connectivity. However, Operations in domestic sector have been deregulated and flights are being operated by concerned airlines on the basis of commercial viability subject to adherence of Route Dispersal Guidelines. Government has laid down Route Dispersal Guidelines with a view to achieving better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines (RDG).